

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

13(ND)/2016

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2018.

NAME OF THE COMPANY: Sh. Rajeev Behl V/s. M/s. S.S. Con-Build Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:

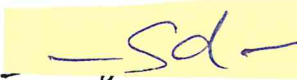
Mr. Manish Sharma, Mr. Kirish Gandhi, Mr. Rajiv Behl,
Advocates for the Petitioner.

Mr. Diggaj Pathak, Mr. Aditya Singhal, Mr. Saurabh Dev
and Mr. Karan Singh, Advocates for the Respondent.

ORDER

CA 504/2018 has been filed by the Respondent. Notice of the same is accepted by the Ld. Counsel for the Petitioner. Let reply be filed.

Be listed along with the connected matters on 30th October, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)